

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
VIKSIT ENGINEERING LIMITED
OPERATING IN EXTRA TERRITORIAL ORGANIZATIONS AND BODIES, MAHARASHTRA**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Viksit Engineering Limited PAN No. AAACV1796P CIN No – L99999MH1983PLC029321
2.	Address of the registered office	Room No- 1-2, Kapadia Chambers,51 Bharuch Street Masjid Bunder (E), Mumbai City, Mumbai, Maharashtra, India, 400009
3.	URL of website	https://viksit.in
4.	Details of place where majority of fixed assets are located	As per the books of account of the Company, Corporate Debtor has one car available at the Indore.
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	No activities was undertaken by the Corporate Debtor during the last financial year.
7.	Number of employees/ workmen	6 employees at present
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Email request be sent to: cirp.viksit@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Email request be sent to: cirp.viksit@gmail.com
10.	Last date for receipt of expression of interest	Tuesday, 20th February, 2024
11.	Date of issue of provisional list of prospective resolution applicants	Friday, 01st March, 2024
12.	Last date for submission of objections to provisional list	Wednesday, 06th March, 2024
13.	Date of issue of final list of prospective resolution applicants	Saturday, 16th March, 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	Thursday, 21st March, 2024
15.	Last date for submission of resolution plans	Saturday, 20th April, 2024
16.	Process email id to submit Expression of Interest	cirp.viksit@gmail.com

Date: 5th February, 2024
Place: Mumbai

For Viksit Engineering Limited



Dinesh Kumar Deora
Resolution Professional
Viksit Engineering Limited (Under CIRP)
Reg. No: IBBI/IPA-002/IP-N00958/2020-2021/13041

Correspondence Address of the Resolution Professional: B-202, ABT Apartment, Rani Sati Marg, Malad
(East), Near Navjivan School, Mumbai – 400097